

**IN THE HIGH COURT OF KARNATAKA KALABURAGI BENCH  
ON THE DAY OF Thursday THE 25th Day Of April 2024  
COURT HALL NO:9, SITTING AT PRINCIPAL BENCH, BENGALURU (AFTER COMPLETION OF DB  
MATTER)  
at 02:30PM  
BEFORE  
THE HON'BLE JUSTICE B.M.SHYAM PRASAD**

(To get Daily Causelist through telegram, join High Court telegram channel by  
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

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Sl.No. Case No.

Adv for  
Pet/Appl/Comp.

Adv for Resp.

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**MATTER PERTAINS TO KALABURAGI BENCH**

**FURTHER HEARING**

<b>1</b>	WP 207072/2017 (GM, RES )  (DATE)	SHIVANAND PATIL	GOVT ADVOCATE FOR R1, R3 & R4 (MA NOT FILED) V/O DATED 11.12.2023 LEARNED HCGP FOR R2 (MA NOT FILED)
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